

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 1053/2012

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(with appln. (s) for exemption from filing o.t. and substitution
for bringing on record lrs. of deceased petitioner and prayer for
interim relief and office report)

Date : 09/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr M.P.Singh, Adv.
Mr. Rajeev Kumar Bansal ,Adv.

For Respondent(s)

Mr D Bharat Kumar, Adv.
Mr. Abhijit Sengupta ,Adv.
Mr R.K.S.Yadav, Adv.
Mr. Ardhendumauli Kumar Prasad ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Matter is complete. Registry to process for listing
before the Hon'ble Court as per rules.

(PANKAJ BHANDARI)

Signature Not Verified

Registrar

Digitally signed by
Hema Joshi
Date: 2014.07.11
17:21:38 IST
Reason: